

tained in the 59th Report of the Committee (8th Lok Sabha) on the Ministry of Communications (Department of Telecommunications)—Telecommunication Services in Rural Areas.

12.33 1/2 hrs.

CHANDIGARH DISTURBED AREAS
(AMENDMENT) BILL*

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): I beg to move for leave to introduce a Bill to amend the Chandigarh disturbed Areas Act, 1983.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Chandigarh Disturbed Areas Act, 1983."

The motion was adopted.

S. BUTA SINGH: I introduce the Bill

12.32 1/2 hrs.

STATEMENT RE: WITHDRAWAL OF
MONEY FROM THE CONTINGENCY
FUND OF INDIA FOR DEPOSITING IN
THE DELHI HIGH COURT

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): An advance of Rs. 47,73,000/- is being sought from the Contingency Fund for depositing in the Delhi High Court by 9th April, 1989 in compliance of its order dated 30th Jan., 1989 passed in Execution Case No. 158/88 "Abdul Wahid & Others-Vs-Union of India". No provision could be made for this unforeseen charged expenditure in the Budget under "Demand No. 44" and it was too late for inclusion in the last batch of Supplementary Demand for the year 1988-89.

The Delhi High Court decided the case against the Government holding that the procedure followed in acquiring the land under Resettlement of Displaced persons (Land Acquisition) Act, 1948 was defective and void. The Department has already filed an appeal against the order before the Division Bench and the same is still pending. The court has however, directed that decretal amount should be deposited in court by 9th April, 1989 irrespective of the appeal. Hence it is proposed to withdraw an amount of Rs. 47,73,000/- from Contingency Fund.

12.34 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) **Need to open an Ordinance
Factory at Chatra, Bihar**

SHRI YOGESHWAR PRASAD YOGESH (Chatra): Mr. Speaker Sir, Bihar is famous in the whole of India for its mineral wealth. 41 per cent of the entire minerals of the whole of India are exploited from the area around Chotta Nagpur and scarce mineral like Uranium is found only in the Plateau of Bihar.

12.34 hrs.

[SHRI SHARAD DIGHE *in the Chair*]

Forests of Chotta Nagpur, its seasonal rivers and other natural resources are very useful for the country. Chatra is such an Parliamentary constituency which is very backward in all respects and is facing terrible poverty whereas it can be termed 'Rat-

[Sh. Yogeshwar Prasad Yogesh]

nagarbha'. It is a very appropriate site for an ordnance factory to produce strategic arms which is proposed to be established by the Government. Neelanchal and Amjhar rivers are also quite adjacent and are continuous source of water. Therefore it will be very suitable place for setting up ordnance factory. Keeping in view the poverty and economic problems of the people of this area and availability of labour in abundance, this place is most suitable in every respect for ordnance factory. It may also be mentioned that the officials of the Department of Survey have already visited the place and inspected the area.

In view of above I urge the Government to establish an ordnance factory at Chatra.

[English]

- (II) **Need for restoring direct flight from New Delhi to Dibrugarh (Assam) and back and connecting Vayudoot flight from Dibrugarh to Lilabari Airport**

SHRI WANGPHA LOWANG (Arunachal East): Every State capital of the country is connected with the Union capital through direct flights of Indian Airlines and where it is not possible to connect any State capital with the Union capital, arrangements have been made to connect any major city/town of the concerned State with the Union capital, directly. But unfortunately, neither the capital of Arunachal i.e. Itanagar nor any other town of the State has been linked by the Indian Airlines, directly with Delhi. In the present age when a person can reach any part of the world in one day, it takes two days to reach Arunachal Pradesh from New Delhi. The strong and genuine demand of constructing a modern airport at Itanagar has not been favourably considered so far.

Instead of taking steps to improve the situation, the prevailing 3 days flights in every week upto Dibrugarh, the nearest existing airport of Arunachal Pradesh, have

also been withdrawn, adding to the miseries of people belonging to Arunachal. I, therefore, call upon the Union Government to immediately restore 3 days direct flight from New Delhi for Arunachal Pradesh upto Dibrugarh and back and connecting Vayudoot flight from Dibrugarh to Lilabari airport the nearest airport to Itanagar till a modern airport is constructed at Itanagar.

[Translation]

- (iii) **Need to open a Central School in Faizabad City (Uttar Pradesh)**

SHRI NIRMAL KHATTRI (Faizabad): Faizabad city (Uttar Pradesh) is a divisional headquarter but there are no good schools for education there. A Kendriya Vidyalaya situated in contonement area is not sufficient to meet the educational facility needed for the wards of Defence personnel. It is becoming nearly impossible for the Govt. Servants and other citizens to get their children admitted in the existing educational institutions. Keeping this in view and in accordance with the conditions prescribed by the Ministry of Education for opening a Kendriya Vidyalaya, one more Kendriya Vidyalaya can be opened in Faizabad city. I, therefore request the Ministry to take steps to establish a Kendriya Vidyalaya in Faizabad city.

- (iv) **Need to construct a railway bridge at Pahleja Ghat in North Bihar**

SHRI KRISHNA PRATAP SINGH (Maharajganj): Bihar State is divided into two parts. Area falling north to the Ganges is known as north Bihar. Because of the Ganges, a big part of the state seems to have no link with the state capital. There are no railway facilities to reach Patna. Before Gandhi Setu (A road bridge) was constructed people had to take resort to steames. Now people go by road. There has been a long persistent demand to construct a railway bridge at Pahlejo Ghat. It was expected that a provision will be made in the current railway budget but this could not be possible.